

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two Principal District and Sessions Judges for the Academic Programme No.P-1187 on the subject of “**Seminar for Principal District and Sessions Judges on Constitutional and Administrative Law**” scheduled to be held from 08.11.2019 to 10.11.2019 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

- REF:**
1. Letter No.NJA/Dir/P-1187/2019/3517, dated 17.09.2019 from the Director, National Judicial Academy, Bhopal.
 2. High Court’s letter ROC.No.682/SO/2019, dated 30.09.2019.
 3. High Court’s letter ROC.No.682/SO/2019, dated 14.10.2019.

ORDER ROC.No.2837/2019-B.SPL., DATED:15.10.2019

The High Court is pleased to pass the following Orders:

The following two Principal District and Sessions Judges, mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1187 on the subject of “**Seminar for Principal District and Sessions Judges on Constitutional and Administrative Law**” scheduled to be held from 08.11.2019 to 10.11.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2nd and 3rd read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Seminar at National Judicial Academy, Bhopal.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	SRI M.V.RAMESH, Chief Judge, City Small Causes Court, Hyderabad.	Officer shall handover charge of his post to the Chief Judge, City Civil Court, Hyderabad And The Additional post for which the officer is holding full additional charge to the Chairperson, Industrial Tribunal-I, Hyderabad.
2.	SMT. Y.RENUKA, Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.	Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Seminar from 08.11.2019 to 10.11.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Seminar, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
 2. **The nominated officer are entitled only for actual journey time.**


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

16.10.18.

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana.
(with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Director, National Judicial Academy, Bhadbhada Road, Suraj Nagar, Bhopal, Madhya Pradesh State.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Chief Judge, City Civil Court, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
9. The Chairperson, Industrial Tribunal -I, Hyderabad.
10. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
11. The II Member, Tribunal for Disciplinary Proceedings, Hyderabad.
12. The III Member, Tribunal for Disciplinary Proceedings, Hyderabad.
13. The Chairman, Co-Operative Tribunal, Hyderabad.
14. The Presiding Officer, Andhra Pradesh Wakf Tribunal, Hyderabad.
15. The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
16. The Pay and Accounts Officer, Hyderabad.
17. The Pay and Accounts Officer, Ranga Reddy District Nampally Exhibition Grounds Hyderabad.
18. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell.

High Court for the State of Telangana at Hyderabad.

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